

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

NEW DELHI

COMPANY APPEAL(AT) NO.338 OF 2018

IN THE MATTER OF:

VJ Paul Joseph & Ors

Appellant

Vs

Alexander Correya & Ors

Respondents

Mr. Renjith B M, Mr. Rajesh Vijayan, Advocates for the Appellant.

Mr. Anandh K, Advocate for R4 to R6.

Mr Lzafeer Ahmad, Advocate for R7.

Mr. Ravi Raghunath, Advocate for R8.

Mr. Sharath Chandran and Mr Achyuth Ajithkumar, Advocate for R1 to R3.

And

COMPANY APPEAL(AT) NO.349 OF 2018

IN THE MATTER OF:

Kathirkutty Augusthy & Ors

Appellant

Vs

Alexander Correya & Ors

Respondents

Mr.Wills Mathews and Mr. Anandh K, Advocates for the Appellant.

Mr Lzafeer Ahmad, Advocate for R7.

Mr. Sharath Chandran and Mr Achyuth Ajithkumar, Advocate for R1 to R3.

ORDER

19.02.2020- Heard learned counsel for the parties at length. Arguments concluded. **Judgement reserved.**

Parties may file written submissions not more than three pages within three days.

(Justice Jarat Kumar Jain)
Member (Judicial)

(Mr. Balvinder Singh)
Member (Technical)

(Dr. Ashok Kumar Mishra)
Member (Technical)

bm/kam